

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Petition(s) for Special Leave to Appeal (Crl.) No(s). 621-622/2023

ANUJ KUMAR SINGH

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 17-03-2025 These petitions were called on for hearing today.

For Petitioner(s) : Mr. Gopal Verma, AOR

For Respondent(s) : Ms. Sakshi Kakkar, AOR

Mr. Paranjay Tripathi, Adv.
Mr. Prateek Bhatia, AOR
Mr. Rajesh Raj, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos.1 and 2 have filed counter affidavit.

Earlier Ld. counsel for respondent No.3 has been designated as Senior Advocate. Service of notice for alternative arrangement is complete. Ld. Advocate, Mr.Rajesh B., appearing on behalf of Mr. Dhawal Mohan, Advocate-on-record has sought time to file vakalatnama and counter affidavit. Four weeks' time, as last opportunity, is granted to do so.

Service is complete on respondent No.4 but none has entered appearance.

After expiry of four weeks, Registry to process the matter for listing before the Hon'ble Court, as per rules.